

Annexure-4

Bliss Abode Private Limited

Date of commencement of CIRP: 15.12.2025

List of Creditors (Version 3.0) drawn as on 25.06.2026 (Updated List of Creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 01.01.2026, List of Creditors (Version 2.0) drawn as on 27.05.2026)

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

Sl.No	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Rab Enterprises (India) Private Limited	Inter Corporate Deposits	14.03.2026	₹ 70,16,93,118	₹ 70,11,75,118	Unsecured	₹ -	Yes	₹ -	₹ -	₹ -	₹ 5,18,000	₹ -	
	Total			₹ 70,16,93,118	₹ 70,11,75,118		₹ -		₹ -	₹ -	₹ -	₹ 5,18,000	₹ -	
In terms of proviso to Section 21(2) of the Code, Provided that a financial creditor, if it is a related party of the corporate debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors.														